

**RESERVE BANK OF INDIA**

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Reserve Bank Cancels Certificate of Registration of TVS Investments Limited, Chennai

The Reserve Bank of India, has on November 25, 2005 cancelled the certificate of registration issued to TVS Investments Ltd., having its registered office at Jayalakshmi Estates, 24, Haddows Road, Chennai-600 006 for carrying on the business of a non-banking financial institution as the company has opted to exit from the business of non-banking financial institution.

Under powers conferred by Section 45-IA (6) of the Reserve Bank of India Act, 1934, the Reserve Bank can cancel the registration certificate of non-banking financial company. The business of a non-banking financial institutions is defined in clause (a) of Section 45-I of the Reserve Bank of India Act, 1934.

P.V.Sadanandan
Manager

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